

Regarding alleged irregularities by Railways in Goa

CAPTAIN VIRIATO FERNANDES (SOUTH GOA): Madam, through you, I would like to draw the attention of the Government to a very grave situation that has arisen in the very beautiful tiny village of Velsao in Goa.

The railway contractor, RVNL, has forcefully occupied private property of some residents. They are elderly residents. One of the ladies lost her husband's father a few days back. She could not bring her father out because the material had been dumped in front of the gate. The lady Sarpanch, Mrs. Diana Goveia, issued a stop order notice. It has not been adhered to. The administration, under pressure, is filing complaints against the residents. I request the Government to please take action. The private property owners have to be respected. The ownership of the land has to be respected. The powers of the Sarpanch has to be respected, otherwise, there will be no respect for Panchayati Raj or the 73rd Amendment.

माननीय सभापति : श्रीमती हरसिमरत कौर बादल जी ? उपस्थित नहीं ।

माननीय सांसद, श्री दिलेश्वर कामैत जी ।